

OFFICE OF THE DISTRICT & SESSIONS JUDGE,
WEST TRIPURA DISTRICT, AGARTALA.

No. 10(244)(c)-DJ/W/Estt./2018/ 15100-15109.

October 12th of 2018

___//_M_E_M_O_R_A_N_D_U_M_//___

Pursuant to the approval of the Hon'ble High Court of Tripura, Agartala vide No. F. 13(2)(a)-HC/2018/17512 dated 12th September 2018, Merit-cum-Selection list of the Process Server (Group- D) qualified for the post of "Record Arranger & Duplicating Operator" (GROUP-C) by way of promotion on the basis of "Suitability Test" taken by way of Written Examination held on 28/07/2018 is hereby published as Annexure- "A".

M 12.10.18
(S. Datta Purkayastha)
Chairman
[Selection Committee]
District & Sessions Judge,
West Tripura, Agartala

Enclosed :- Annexure -"A".

Copy to :-

1. The Registrar General, Hon'ble High Court of Tripura, Agartala;
2. The District & Sessions Judge, South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/ North Tripura District, Dharmanagar/ Khowai Judicial District, Khowai/ Unakoti Judicial District, Kailashahar/ Dhalai Judicial District, Ambassa/ Sepahijala District, Sonamura.
3. The System Officer of this establishment for uploading the same in the official website; and
4. Notice Board.


M 12.10.18
Chairman
[Selection Committee]
District & Sessions Judge,
West Tripura, Agartala

ANNEXURE :- 'A'

MERIT -CUM- SELECTION LIST OF THE PROCESS SERVER (GROUP- D) QUALIFIED FOR THE POST OF DUPLICATING OPERATOR AND RECORD ARRANGER (GROUP- C) BY WAY OF PROMOTION ON THE BASIS OF SUITABILITY TEST TAKEN BY WAY OF WRITTEN EXAMINATION HELD ON 28TH JULY 2018.

Sl. No.	Name of the employees	Category	Marks obtained	Remarks
1.	Sri. Mrinal Kanti Das, Process Server, Court of the District & Sessions Judge, North Tripura District, Dharmanagar.	UR	26	Against UR post
2.	Sri. Amit Kr. Das, Process Server, Court of the District & Sessions Judge, West Tripura, Agartala.	SC	22	Against UR post
3.	Sri. Rana Pratap Roy, Process Server, Office of the District & Sessions Judge, Unakoti District, Kailashahar.	UR	21	Against UR post
4.	Sri. Bijit Ranjan Adhikari, Process Server, Court of the Civil Judge (Jr. Div) -cum- J. M 1 st Class, Dharmanagar, North Tripura District.	UR	20	Against UR post (Seniority ascertained on the basis of date of joining to the post of Process Server)
5.	Sri. Apan Kr. Bhattacharjee, Process Server, Court of the S.D.J.M-cum- Civil Judge (Jr. Div), Unakoti District, Longtharai Valley.	UR	20	Against ST reserved post under Rule 17 of the Tripura District Court Ministerial Establishment (Recruitment & Conditions of Service) Rules 2014 due to non availability of ST Candidates. (Seniority ascertained on the basis of date of joining to the post of Process Server)
6.	Sri. Subash Chandra Sarkar, Process Server, Court of the Civil Judge (Jr. Div) -cum- J. M 1 st Class, South Tripura District, Belonia	UR	17	Against SC reserved post under Rule 17 of the Tripura District Court Ministerial Establishment (Recruitment & Conditions of Service) Rules 2014, due to non availability of SC Candidates
7.	Sri. Arun Kumar Bhowmik, Process Server, Court of the District & Sessions Judge, West Tripura, Agartala.	UR	15	Against ST reserved post under Rule 17 of the Tripura District Court Ministerial Establishment (Recruitment & Conditions of Service) Rules 2014, due to non availability of ST Candidates (Seniority ascertained on the basis of date of joining to the post of Process Server)
8.	Sri. Jiban Debbarma, Process Server, Office of the District & Sessions Judge, Gomati District, Udaipur.	ST	15	Against ST reserved post (Seniority ascertained on the basis of date of joining to the post of Process Server).
9.	Sri. Pancha Manik Jamatia, Process Server, Court of the C.J.M - Cum- Civil Judge (Sr.Divn.), Gomati District, Udaipur	ST	12	Not qualified
10.	Sri. Khokan Debbarma, Process Server, Court of the Addl. District & Sessions Judge, Khowai District, Khowai.	ST	11	Not qualified

Sl. No.	Name of the employees	Category	Marks obtained	Remarks
11.	Sri. Surjya kr. Debbarma, Process Server, Office of the Add. District & Sessions Judge, Unakoti District, Kamalpur.	ST	10	Not qualified
12.	Sri. Bikash Debnath, Process Server, Office of the District & Sessions Judge, North Tripura District, Dharmanagar.	UR	10	Not qualified
13.	Sri. Multinlo Halam, Process Server, Office of the District & Sessions Judge, Unakoti District, Kailashahar.	ST	10	Not qualified
14.	Sri. Prafulla Debbarma, Process Server, Office of the S.D.J.M-cum-Civil Judge (Jr. Div), Sepahijala District, Bishalgarh.	ST	9	Not qualified
15.	Sri. Arabinda Sutradhar, Process Server, Court of the District & Sessions Judge, West Tripura, Agartala.	UR	8	Not qualified
16.	Sri. Himanga Darlong, Process Server, Office of the C.J.M-Cum-Civil Judge (Sr. Div.), Unakoti District, Kailashahar.	ST	7	Not qualified
17.	Sri. Bhashan Ch. Paul, Process Server, Court of the District & Sessions Judge, West Tripura, Agartala.	UR	7	Not qualified
18.	Sri. Jibananda Debbarma, Process Server, Office of the District & Sessions Judge, Unakoti District, Kailashahar.	ST	6	Not qualified
19.	Sri. Madhusudhan Bhattacharjee, Process Server, Office of the District & Sessions Judge, Unakoti District, Kailashahar.	UR	5	Not qualified
20.	Sri. Subhash Debnath, Process Server, Office of the District & Sessions Judge, Unakoti District, Kailashahar.	UR	5	Not qualified
21.	Sri. Nishi Debbarma, Process Server, Court of the District & Sessions Judge, South Tripura District, Belonia.	ST	4	Not qualified


 12.10.18
 (S. Datta Purkayastha)
 (CHAIRMAN)
 District & Sessions Judge,
 West Tripura, Agartala.